

BY SPEED POST

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/ 637 1A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri A. Chakravarty
Special Court for trial of Sessions Case,
No. 59(K) of 2011,
Kamrup(M), Guwahati.


Dated Guwahati, the 25th January, 2018.

Sub:- **Casual Leave along with headquarters leave permission.**

Ref:- Your letters No. DJ.XII-2/2017/2904/E, dtd. 20.10.2017
Sir,

With reference to the above, I am directed to inform you that your prayer for Casual Leave on 20.01.2018 along with the permission to remain away from the headquarters w.e.f. the evening of 19.01.2018 till the evening of 23.01.2018 has been granted/~~rejected~~.

Yours faithfully,

 24.1.18

JOINT REGISTRAR (VIGILANCE)